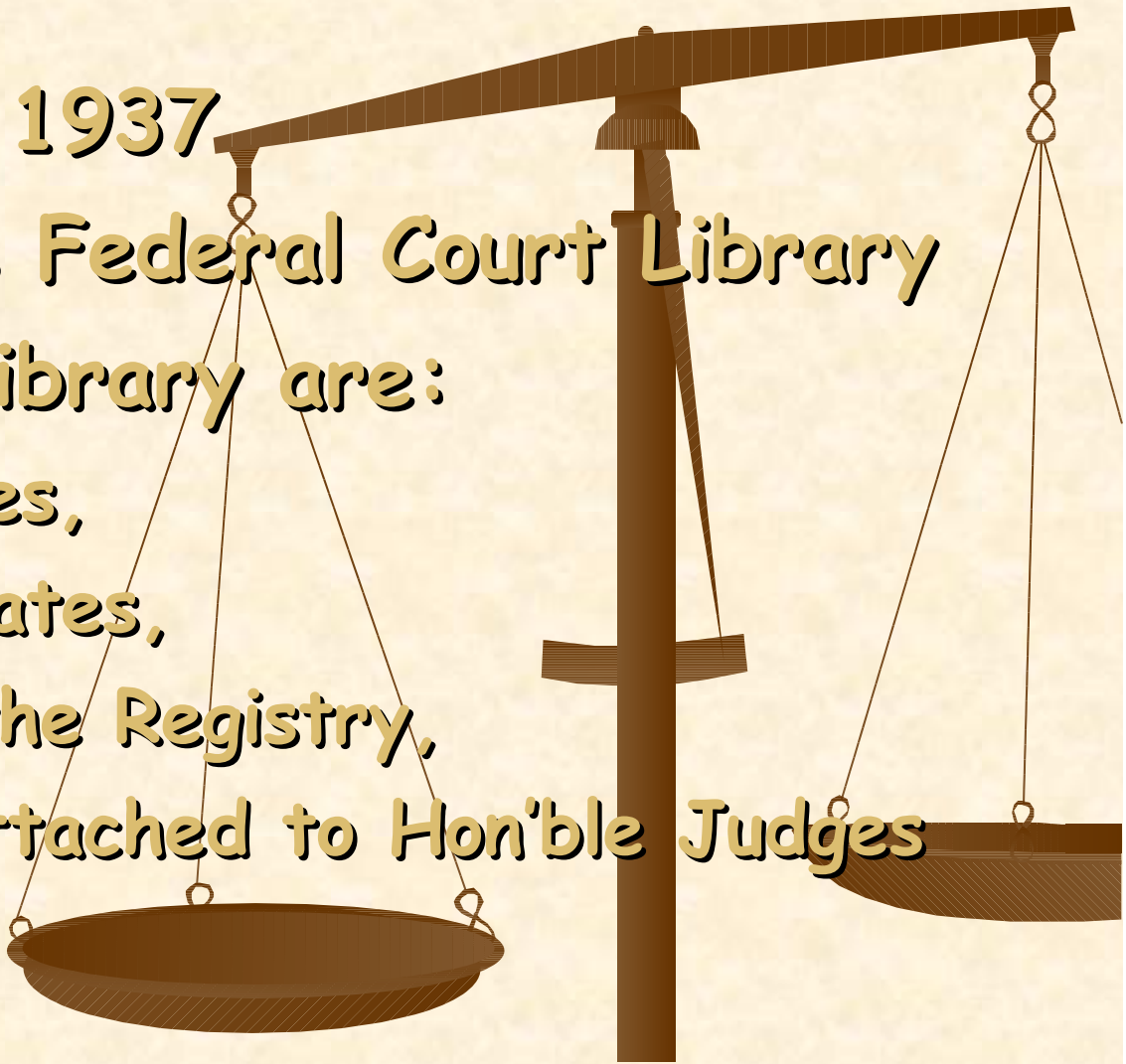


The Supreme Court Judges Library

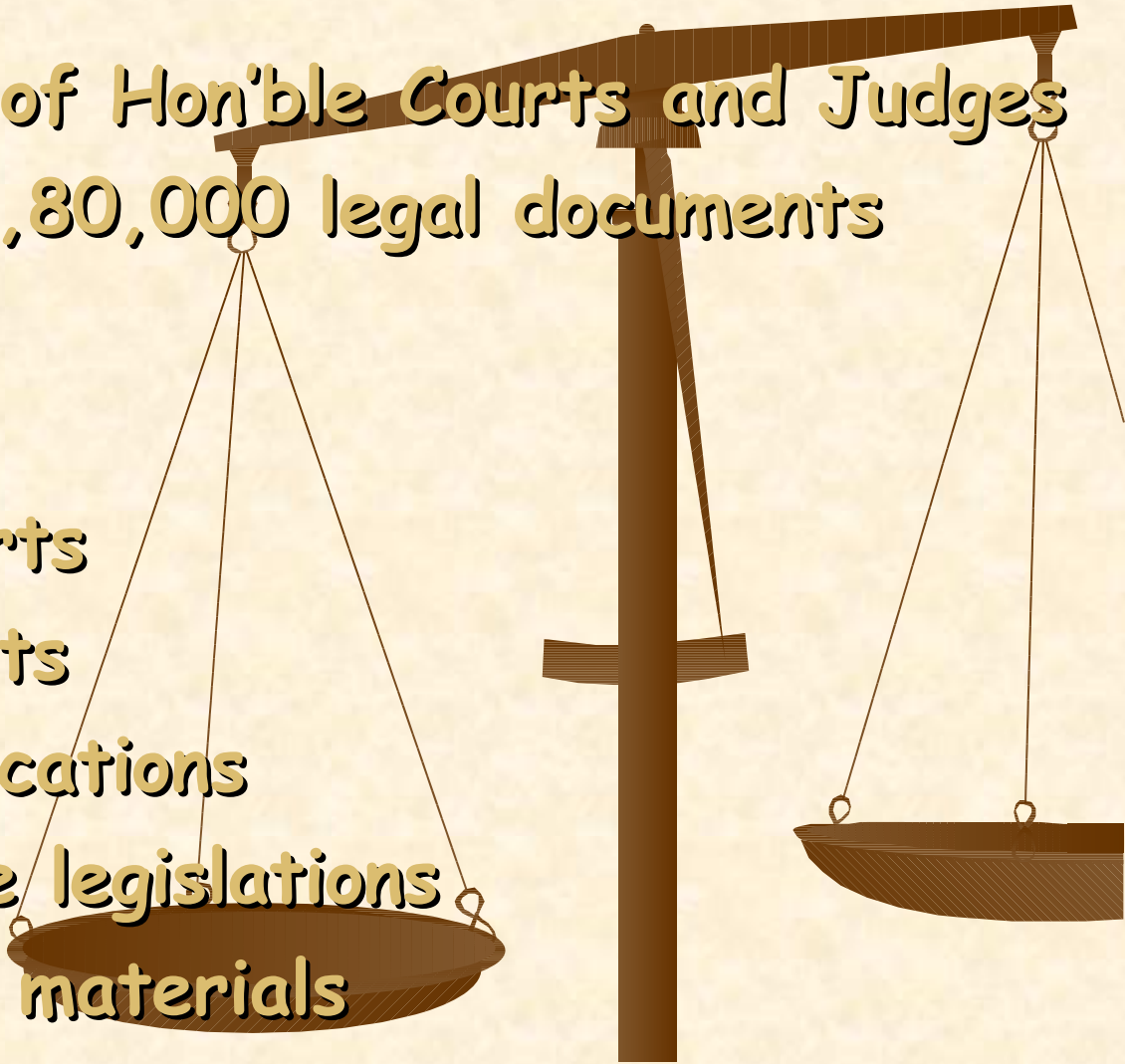
- Established in 1937
- Then known as Federal Court Library
- Users of the library are:
 - ✓ Hon'ble Judges,
 - ✓ Senior Advocates,
 - ✓ Officers of the Registry,
 - ✓ Law Clerks attached to Hon'ble Judges





Library contains significant legal literature

- Supports the need of Hon'ble Courts and Judges
- Collection: About 2,80,000 legal documents
 - Books
 - Monographs
 - Commission Reports
 - Committee Reports
 - Government publications
 - Center and State legislations
 - Other legislative materials



- Subscribes about 220 Indian and Foreign legal journals (both academic and reporting)
- Staff strength:
85 including 14 professional librarians



The Supreme Court Judges Library



LIBRARY AND INFORMATION SERVICES OFFERED

- Literature Search
- Case-law Retrieval
- Statutory Information

such as objects and reasons of particular Act, amendments, date of enforcement of acts etc.

- Bibliography Compilation
- Reference Service

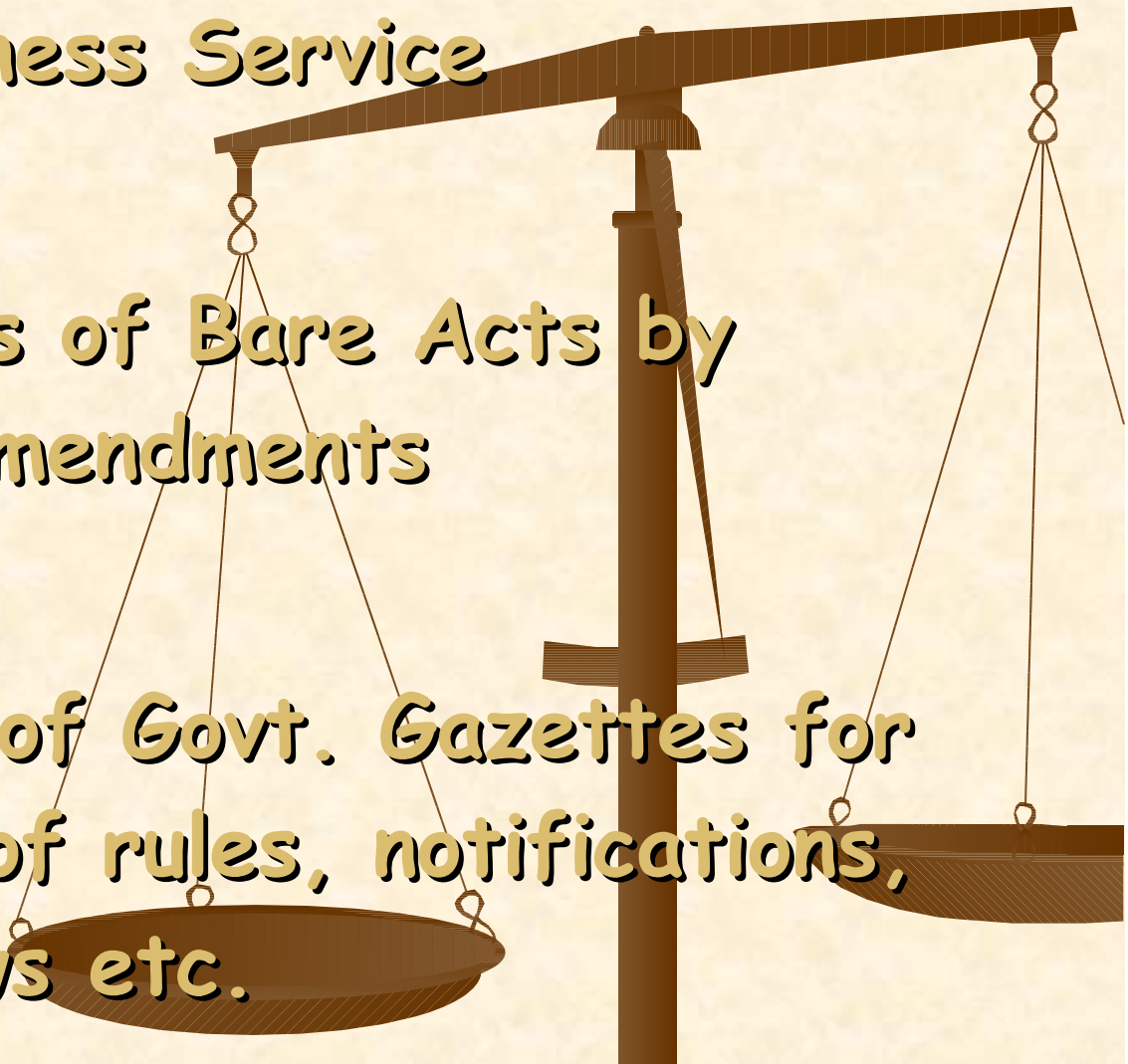


➤ News paper Clippings

➤ Current Awareness Service

➤ Up-to-dateness of Bare Acts by incorporating amendments

➤ Documentation of Govt. Gazettes for easy retrieval of rules, notifications, schemes /bylaws etc.

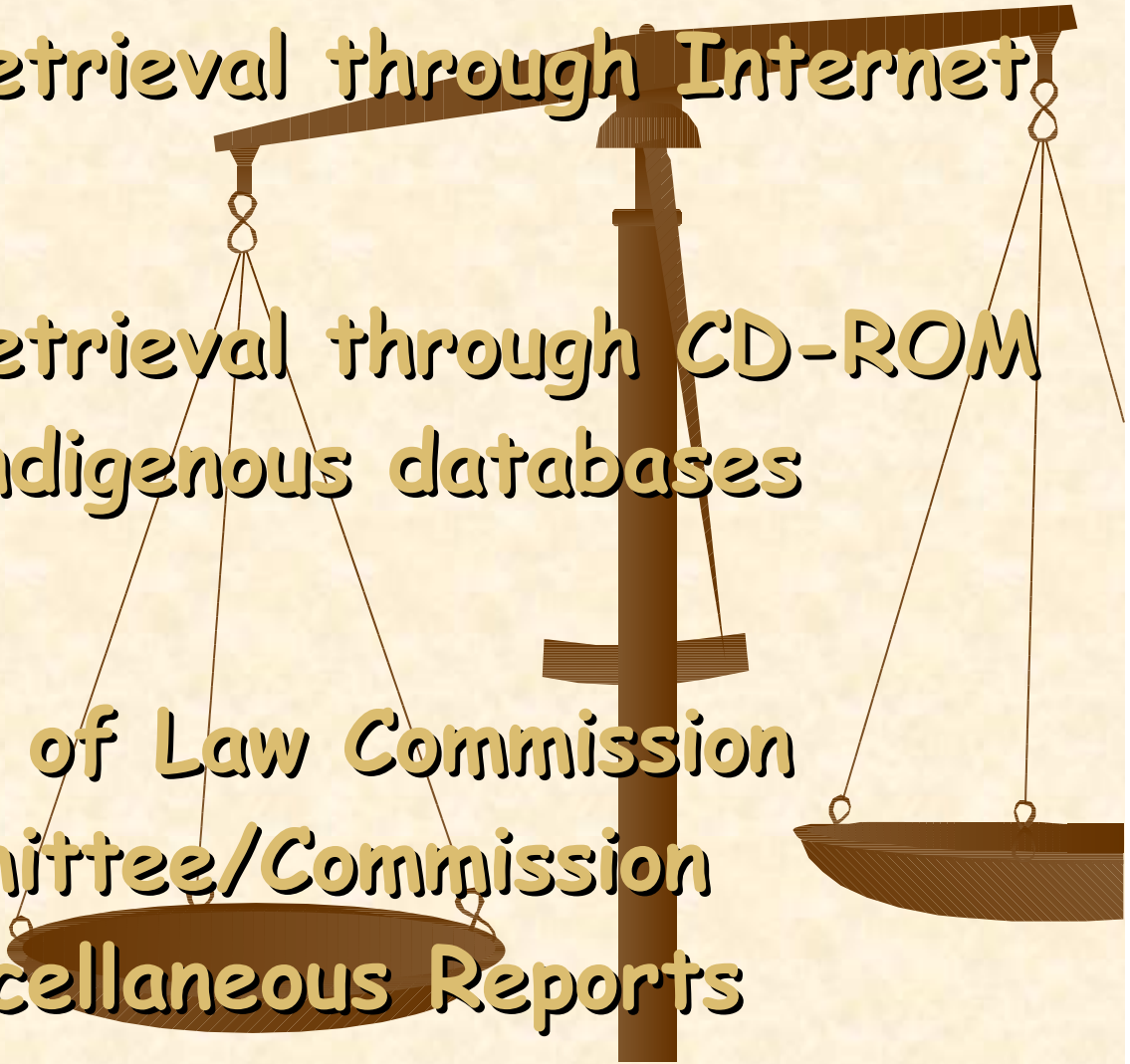


➤ **Inter-library Loan**

➤ **Information Retrieval through Internet**

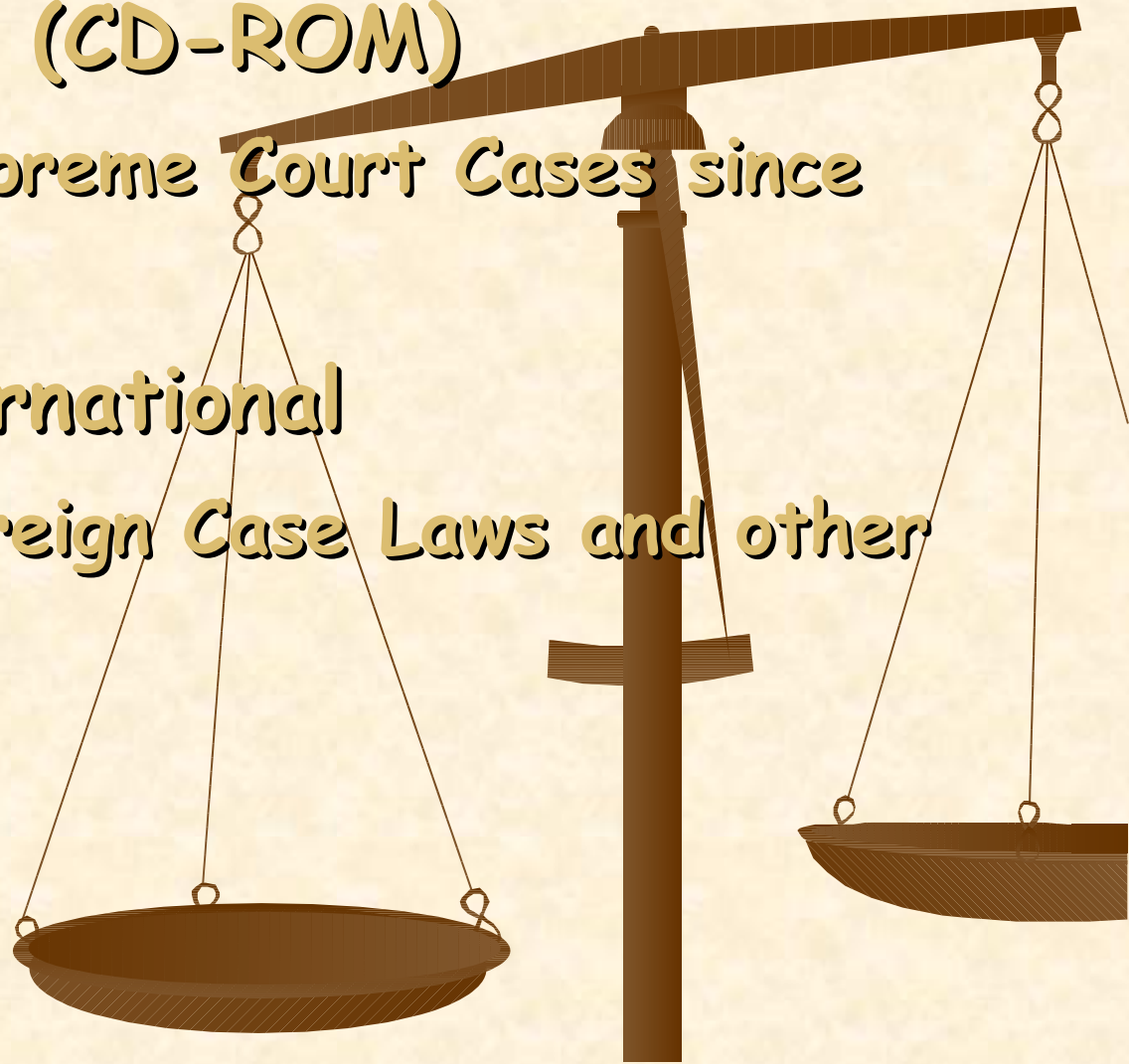
➤ **Information Retrieval through CD-ROM databases & indigenous databases**

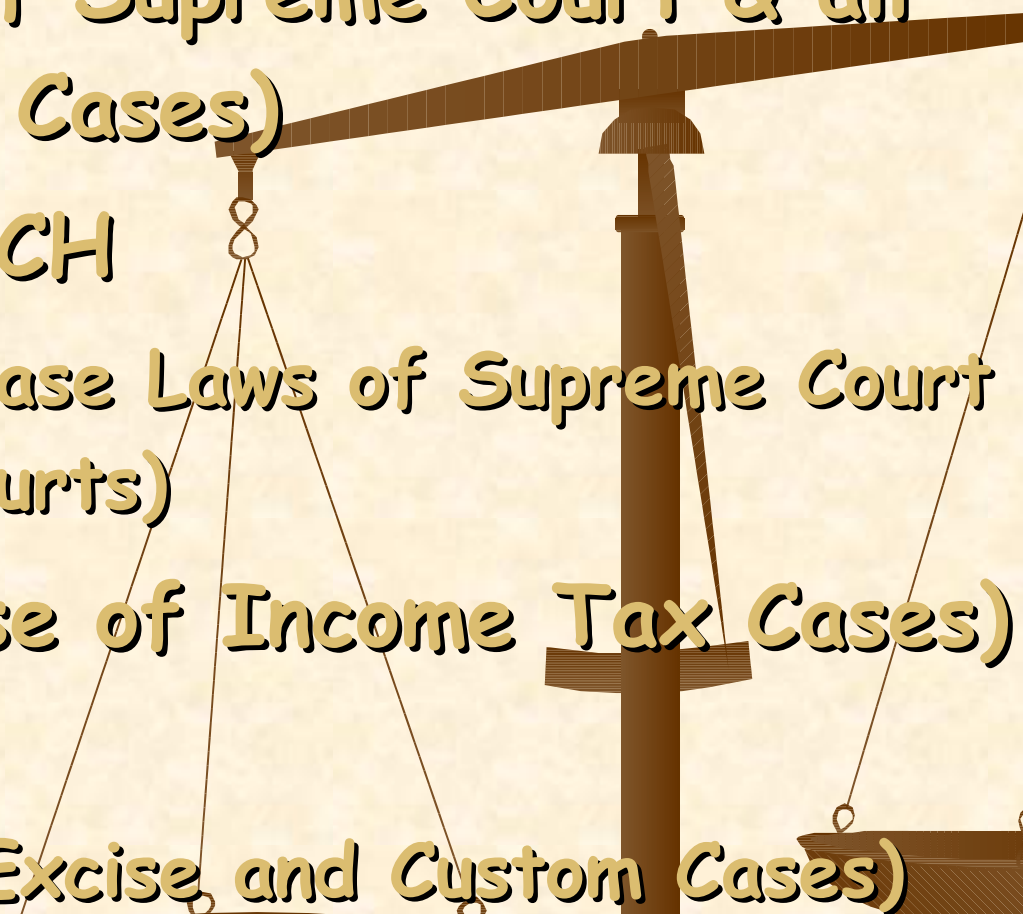
➤ **Documentation of Law Commission Reports, Committee/Commission Reports & Miscellaneous Reports**



LEGAL DATABASES SUBSCRIBED

- ❖ **SCC ON-LINE (CD-ROM)**
(Database of Supreme Court Cases since 1950)
- ❖ **Westlaw International**
- ❖ (Database of Foreign Case Laws and other materials)



- 
- Manupatra (*On-Line Legal Portal*)
(Database of Supreme Court & all High Court Cases)
 - AIR INFOTECH
(Database of Case Laws of Supreme Court and all High Courts)
 - ITR (Database of Income Tax Cases)
 - EX-CUS
(Database of Excise and Custom Cases)

- CORPORATE LAWS ONLINE
- DIRECT TAX LAWS ONLINE
- SERVICE TAX ONLINE



INDEGINOUS DATABASES

DEVELOPED BY

THE SUPREME COURT
JUDGES LIBRARY



✓ SUPLIS

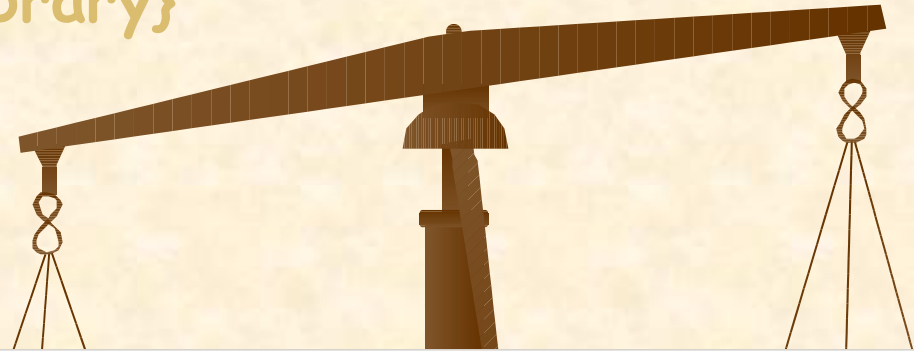
{A Database of Supreme Court Case Laws since 1950 along with parallel citations and retrieval through famous / popular names}

INDIGENOUS DATABASES DEVELOPED BY LIBRARY



✓ SUPLIB

{ A Database of Legal articles published in Law Journals subscribed in the library }

A screenshot of a Microsoft Internet Explorer browser window. The address bar shows the URL <http://192.100.2.61/suplib/>. The browser's menu bar includes File, Edit, View, Favorites, Tools, and Help. The toolbar contains icons for Back, Forward, Home, Search, Favorites, and History. The address bar also includes a Go button. Below the address bar, there are links for banner[1], Customize Links, Free Hotmail, Windows, Windows Media, and AOL for Broadband. The main content area displays the text "SUPREME COURT JUDGES LIBRARY" in large, bold, red letters, followed by "SUPLIB--DataBase of Legal Articles" in smaller, bold, red letters. Below the text is an oval-shaped image of a large, classical-style building with a central tower and columns, likely the Supreme Court building. The browser's status bar at the bottom shows various utility icons and a search box.

✓ CATALOGUE

{An online public access catalogue (OPAC) of the Supreme Court Judges Library}

Supreme Court Judges Library (NIC - COUTIS)

RETRIEVAL SYSTEM

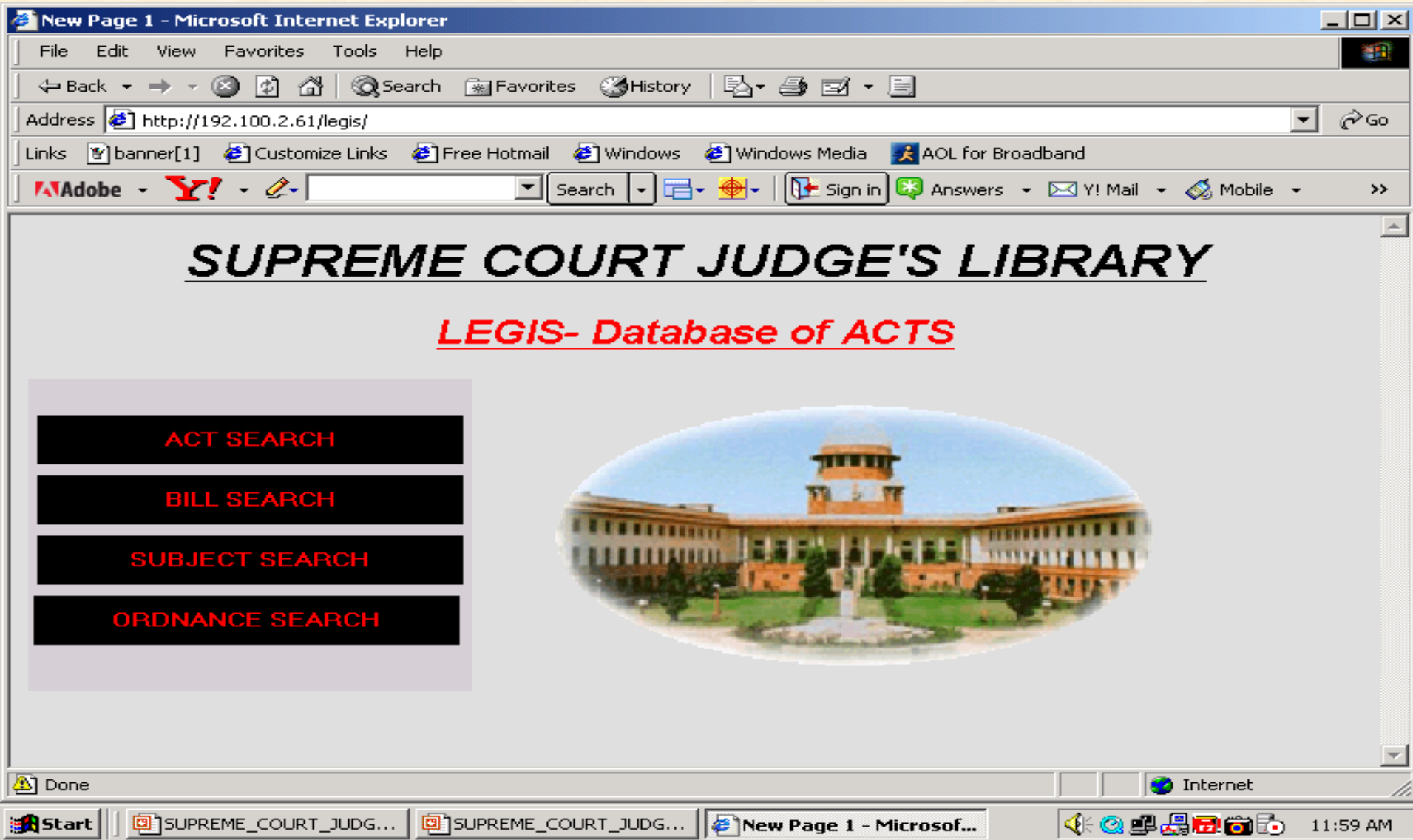
AUTHOR	ACCESSION NUMBER
VOLUME AUTHOR	SUBJECT
CORPRATE AUTHOR	SERIES
TITLE	PUBLISHER
CLASS NUMBER	CONTENTS

COMBINED SEARCH

HOME **EXIT**

✓ LEGISLATION

{A Database of Central Legislations alongwith delegated legislations and complete legislative history}



□ Database of Law Commission Reports

□ Database of Joint Committee Reports

□ Database of Select Committee
Reports

□ Database of Miscellaneous Reports
available in the Library



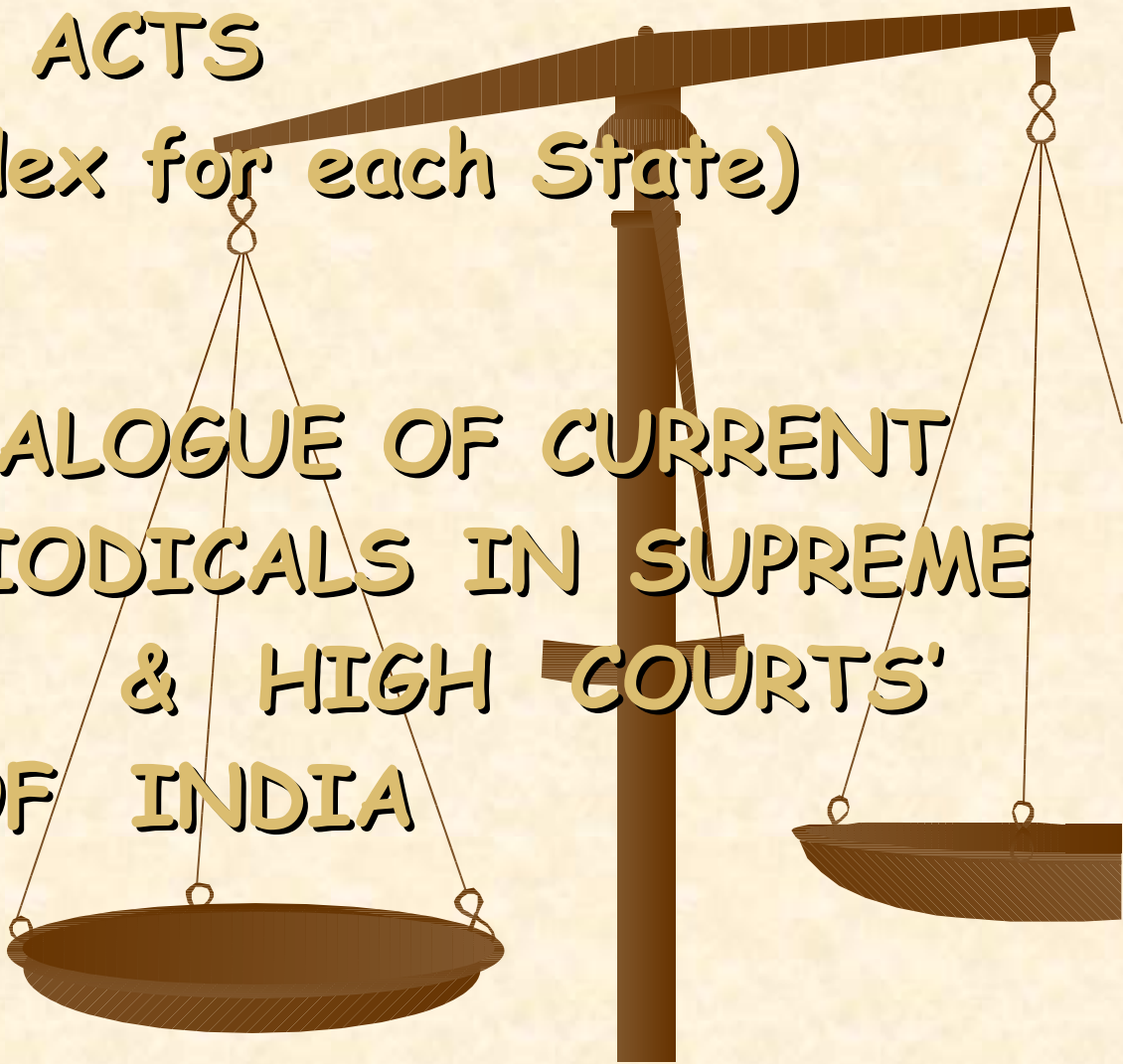
PUBLICATIONS/TOOLS DEVELOPED BY LIBRARY

- ❖ *ACCESSION LIST*
- ❖ *CUMULATIVE ANNUAL
CATALOGUE SUPPLEMENT*
- ❖ *INDEX TO ALL CENTRAL ACTS
WITH AMENDING ACTS*



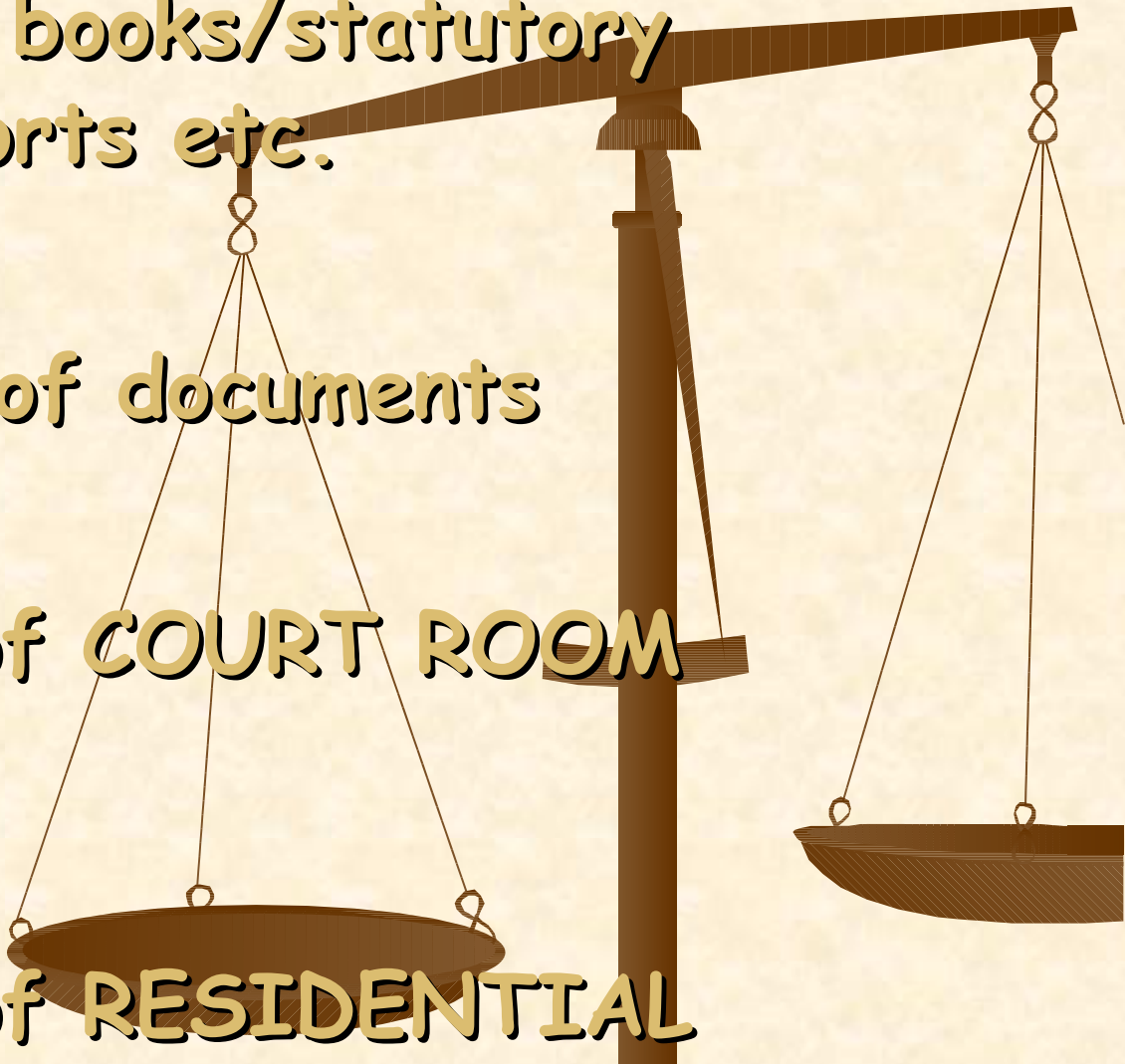
- INDEX TO STATE ACTS WITH AMENDING ACTS
(Separate Index for each State)

- UNION CATALOGUE OF CURRENT PERIODICALS IN SUPREME COURT & HIGH COURTS' LIBRARIES OF INDIA



HOUSE KEEPING ACTIVITIES

- ❖ Acquisition of books/statutory materials/reports etc.
- ❖ Classification of documents
- ❖ Maintenance of **COURT ROOM** libraries
- ❖ Maintenance of **RESIDENTIAL**



- Indexing of articles published in Law Reports/Journals
- Indexing of Case-laws
- Indexing of Statutory Information/ Notifications/Commission/Committee



SUPREME COURT JUDGES

LIBRARY

TILAK MARG

NEW DELHI – 110 001



